

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar Judicial, Jammu)

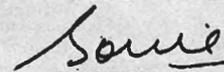
ORDER

No. 17/RJ/19

Dated: 31-01-19

To streamline the process of inspection of judicial record/judicial files, Inspection Section is hereby created in High Court Wing, Jammu. Shri Parshotam Lal Sharma, Senior Assistant shall be Incharge of Inspection Section. Shri Rakesh Kumar, Orderly/Daily Wager shall also work in the Inspection Section.

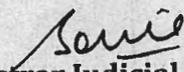
I/C Inspection Section shall ensure that inspection of judicial record/judicial files is being carried out by Parties/Advocates/authorized agents or by person other than party, strictly in terms of **Rule(s) 208 to 224, Chapter -XX, 'Inspection of Record', High Court Rules, 1999.**


(Sonia Gupta)
Registrar Judicial

No. 122-30/19 Dated 31-01-19.

Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu, for kind information of Her Lordship.
2. Worthy Registrar General, High Court of Jammu and Kashmir, Jammu, for information.
3. President, J&K High Court Bar Association Jammu, for information.
4. Joint Registrar (Judicial/Protocol), High Court of Jammu and Kashmir Jammu Wing, for information.
5. Joint Registrar (Adm.), High Court of Jammu and Kashmir, Jammu Wing, for information.
6. Deputy Registrar, Administration, High Court of J&K, Jammu, for information.
7. All Assistant Registrar/I/C Judicial Sections, for information and strict compliance.
8. I/C NIC, High Court Wing, Jammu, to upload the above order on the official website of High Court of J&K.
9. I/C Judicial Record Room, High Court Wing, Jammu, for strict compliance.
10. Concerned _____, for necessary compliance.


Registrar Judicial